

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/847/2019

Date of order: 02.03.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member

INDRAJIT SINGH
VS.
C.L.W.

For the Applicant : None

For the Respondents : Mr. K. Sarkar, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

At hearing Mr. K. Sarkar, Id. Counsel for respondents produced a letter dated 10.12.2020 written by the applicant which contends that the applicant wants to withdraw his case as his grievance has already been redressed by the respondents authority.

2. In view of such, the OA is disposed of as withdrawn.

(Bidisha Banerjee)
Member (J)

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